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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (video Conference)**

CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.09.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 250/9/HDB/2020
NAME OF THE COMPANY	Acquint Engineers and Infrastructure (P) Ltd
NAME OF THE PETITIONER(S)	Ch Raja Babu
NAME OF THE RESPONDENTS(S)	Acquint Engineers and Infrastructure (P) Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through Video Conference in CP (IB) No.250/9/HDB/2020, pursuant to hearing held on 10.09.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
2. Ms. JVL Bharati, counsel for the Petitioner and Mr. Upendra, an employee of the Corporate Debtor appeared through video conference.
3. Both sides stated that parties are making all efforts to settle the matter and talks in this regard are in progress.
4. Both sides are directed to submit the outcome of the discussions on the next date of hearing.
5. Put up the matter on 14.10.2020.


MEMBER JUDICIAL